

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No: 998/PSY

Dated: 04-11-2019

Consequent upon promotions of Section Officers and Senior Scale Stenographers to the posts of Chief Administrative Officers and Accounts Officer, vide High Court Order No. 985 dated 23.10.2019 in Subordinate Judiciary and acceptance of the representation of Shri Mohammad Ibrahim, Chief Administrative Officer, Principal District & Sessions Court, Kulgam and Shri Bilal Ahmad Shah, Accounts Officer, Principal District & Sessions Court, Anantnag, for switching over to each others post, following transfers and postings of the Chief Administrative Officers and Accounts Officers are hereby made, in the interest of administration:

- 1) Shri Saleem Raza, Section Officer (Reader), PDJ Court, Poonch upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Latief Ahmad Khan.
- 2) Shri Onkar Singh, Section Officer (Reader), 3rd Addl. District & Sessions Court, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of PDJ, Reasi vice Shri Lokinder Kumar.
- 3) Shri Molvi Muzaffar Hussain, Executive Assistant/Sr. Scale Stenographer, Principal District & Sessions Court, Srinagar upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam against available vacancy.
- 4) Shri Gopal Krishan Gupta, Section Officer (Reader), PDJ Court, Udampur upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kishtwar vice Shri Roop Chand.
- 5) Ms Rubina Akhter, Executive Assistant/Sr. Scale Stenographer, Principal District & Sessions Court, Budgam upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama against available vacancy.
- 6) Shri Bilal Ahmad Shah presently posted as Accounts Officer in the Court of Principal District & Sessions Judge, Anantnag, on switching over to the post of Chief Administrative Officer held by Shri Mohammad Ibrahim, is transferred and posted as Chief Administrative Officer in the Court of Principal District & Sessions Judge, Srinagar against available vacancy.
- 7) Shri Mohammad Ibrahim presently posted as Chief Administrative Officer in the Court of Principal District & Sessions Court, Kulgam, on switching over to the post of Accounts Officer held by Shri Bilal Ahmad Shah, is transferred and posted as

- Accounts Officer in the Court of Principal District & Sessions Judge, Srinagar against available vacancy.
- 8) Shri Lokinder Kumar, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Reasi is transferred and posted as such in the Court of Principal District & Sessions Judge, Poonch vice Ms Santosh Kumari.
 - 9) Ms Santosh Kumari, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Poonch is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri against available vacancy.
 - 10) Shri Roop Chand, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Kishtwar is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Ms Kamlesh Kumari Kotwal.
 - 11) Ms Kamlesh Kumari Kotwal, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
 - 12) Shri Latief Ahmad Khan, Accounts Officer posted in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag against available vacancy.

Note: All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

(By Order)

Sd/-
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 756-73 /PSY

Dated: 04-11-2019.

Copy to:

1. Registrar General, High Court of J&K.
2. Registrar Vigilance, High Court of J&K.
3. Registrar Rules, High Court of J&K.
.....for information.
- 4-15. Pr. District & Sessions Judge, Srinagar/ Anantnag/ Budgam/ Pulwama/ Jammu/ Kathua/ Poonch/ Rajouri/ Udhampur/ Kulgam/ Kishtwar/ Reasi.
16. 3rd Additional District & Sessions Judge, Jammu.
..... for information and compliance.
17. CPC (e-Courts), High Court of J&K for uploading in High Court Web site.
18. Chief Accounts Officer, High Court of J&K for information.
19. Order Book.

Jawad
Principal Secretary to
Hon'ble the Chief Justice